

(1)	(2)	1/98	2/98	3/98	4/98	5/98	6/98
1	K.S.C.H.	1 30	71	93	104	162	108
6.							
7.	R.M.L.H.	11	9	7	9	9	11
8.	S.J.H.	7	10	14	19	18	11
	Gastro- enteritis & Jawulii	(1/98	to5/98				
1.	A.I.I.M.S.	8	6	10	29	42	

Regularisation of Doctors in AIIMS

2656. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether doctors working for years in (he All India Institute of Medical Sciences on adhoc basis are not called for interview for regularisation of vacancies in the Institute;

(b) if so, why these doctors are discriminated against; and

(c) what Government propose to do to remove this anomaly?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) No regular appointments to the post of Assistant Professor have been made in the Insitute since 1994 due to a pending court case and the matter is sub-judicc."

एल.टी.टी. के कारण महिलाओं की मृत्यु

2657. श्री दिलीप सिंह जूदेव : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गर्भवती महिलाओं के भी परिवार नियोजन आप्रेशन कराए जाने की व्यवस्था है;

(ख) क्या गर्भपात कराए बिना गर्भवती महिलाओं का भी एल.टी.टी. करने की व्यवस्था है;

(ग) यदि नहीं, तो गर्भवती महिलाओं पर एल.टी.टी. करने के लिए कौन उत्तरदायी है, और एल.टी.टी. करने के लिए कौन उत्तरदायी हैं, और

(घ) गर्भवस्था में एल.टी.टी. करने के कारण मध्य प्रदेश में महिलाओं की मृत्यु का ब्यौरा क्या है और इस संबंध में क्या कार्यवाही की गई है?

स्वास्थ्य और परिवार कल्याण मंत्रालय के राज्यमंत्री (श्री दलित एजिलमलाई) : (क) जी, नहीं।

(ख) जी, नहीं।

(ग) गर्भवती महिलाओं पर एल. टी.टी. करने की सलाह नहीं दी जाती।

(घ) मध्य प्रदेश सरकार से सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी।

Grants to Voluntary Organisations in Andhra Pradesh

2658. SHRI BANGARU LAXMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the voluntary organisations in Andhra Pradesh which were provided grants by the Union Government for family welfare during 1995, 1996, 1997 and the current year;

(b) the amount given to each such organisation;

(c) whether Government have conducted any inquiry to find out the utility of this expenditure;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) The names of voluntary organisations which had received grants for family welfare along with amounts given to each in the State of Andhra Pradesh by the Union Government during 1995-96, 1996-97 and